

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 231
1/167/16

IN THE MATTER OF:

Santosh Goswami

... **Applicant/Petitioner**

Versus

Shri Sneh Bihari Estate Pvt. Ltd.

... **Respondent**

Under Section: 167

Order delivered on 15.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Vipul Ganda, Adv. Snigdha Pal, Adv. Sakshi Rastogi

For the Respondent : Adv. Bhaskar Nayak, Adv. Vinayak Sharma for R-3

For the GNIDA : Adv. U.N Singh

ORDER

Due to paucity of time, the matter is re-notified to 29.11.2023.

Sd/-
(COURT OFFICER)